

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 50/2015

Dated:-06th October, 2015

Pursuant to the transfer & posting of the Judicial Officers vide Order No.60/DHC/Gaz./G.-1/VI.E.2(a)/2015 dated 30.09.2015 of the Hon'ble High Court of Delhi and in modification of the earlier order on the subject, the Lawyers' Chambers Allotment Committee is hereby, reconstituted as under with immediate effect:-

- | | |
|--|----------------------------|
| i). Ms. Anu Malhotra, District & Sessions Judge (South) | - Chairperson |
| ii). Ms. R.Kiran Nath, District & Sessions Judge (South-East) | - Co-Chairperson |
| iii). Mr. Rakesh Tewari, Spl. Judge (Electricity) | - Member/Officer In-Charge |
| iv). Mr. Pawan Singh Rajawat, Administrative Civil Judge (South) | - Member Secretary |
| v). Mr. Vinod Sharma, President, Saket Bar Association | - Member |
| vi). Mr. Karnail Singh, Secretary, Saket Bar Association | - Member |

All correspondence with the Hon'ble High Court or other authorities shall be done only through the undersigned.

(Anu Malhotra)
District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. LCA Cell/SD/Saket/2015/9090-9107

New Delhi,

Dated:- 06/10/15

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi with the request that this may kindly be brought to the notice of Hon'ble Building Maintenance & Construction Committee (Saket Court Complex), New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. The District & Sessions Judge (New Delhi), Patiala House Court, New Delhi
5. The Principal Secretary (Law, Justice & Legislative Affairs), 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi.
6. The Chairman, Building Maintenance Committee, Saket Court Complex, New Delhi.
7. The Members of the Committee as constituted above.
8. The Secretary, New Delhi Bar Association, Patiala House Court, New Delhi with a request to arrange to have this order published on the Notice Boards for information to all concerned.
9. The Public Relation Officer, Saket Court Complex, New Delhi.
10. The Public Relation Officer, New Delhi District, Patiala House Court, New Delhi
11. ~~The Website Committee, Tis Hazari Court, Delhi with a request to upload the same on the website of Delhi District Court and District Court Saket, New Delhi.~~
12. Guard File.

(Anu Malhotra)
District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi